

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF OCTOBER, 2017**

S.No.	KIND OF CASES	PREVIOUS BALANCE 01.10.2017	INSTITUTION				DISPOSAL				CLOSING BALANCE 31.10.2017
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M A I N C A S E S :-										
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	9088	0	0	63	63	0	0	20	20	9131
2	CIVIL SECOND APPEAL	4530	0	0	52	52	0	0	36	36	4546
3	EXECUTION FIRST APPEAL	54	0	0	1	1	0	0	0	0	55
4	EXECUTION SECOND APPEAL	12	0	0	0	0	0	0	0	0	12
5	CIVIL MISC. APPEAL	23288	0	27	486	513	0	21	163	184	23617
6	CIVIL REVISION	480	0	0	10	10	0	0	16	16	474
7	CIVIL REVIEW	788	0	14	16	30	0	44	50	94	724
8	INCOME TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
9	OTHER TAX REFERENCE	128	0	23	0	23	0	40	0	40	111
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	6	0	0	0	0	0	1	0	1	5
12	INCOME TAX APPEAL	135	0	52	0	52	0	108	0	108	79
13	WEALTH TAX APPEAL	3	0	0	0	0	0	3	0	3	0
14	SALES TAX REVISION	332	0	0	24	24	0	0	25	25	331
15	TESTAMENTARY CASES	0	0	0	0	0	0	0	0	0	0
16	COMPANY PETITION	77	0	0	0	0	0	0	1	1	76
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	20	0	0	0	0	0	0	0	0	20
19	COMPANY APPLICATION	197	0	0	2	2	0	0	23	23	176
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	47	0	0	0	0	0	0	0	0	47
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	35	0	4	0	4	0	2	0	2	37
24	SPECIAL APPEAL (WRITS)	1809	0	247	0	247	0	218	0	218	1838
25	CIVIL CONTEMPT	2350	0	28	205	233	0	10	186	196	2387
26	CIVIL WRITS	56645	0	81	2230	2311	0	113	1569	1682	57274
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	621	0	0	3	3	0	1	3	4	620
29	CIVIL REFERENCE	1	0	0	0	0	0	1	0	1	0
	TOTAL (A)	100656	0	476	3092	3568	0	562	2092	2654	101570
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	2	0	0	0	0	0	1	0	1	1
2	CRIMINAL APPEAL	19859	0	23	175	198	0	73	88	161	19896
3	CRIMINAL REVISION	7031	0	0	165	165	0	0	88	88	7108
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	9854	0	0	529	529	0	1	318	319	10064
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	953	0	0	1824	1824	0	0	1960	1960	817
6	CRIMINAL CONTEMPT	21	0	0	0	0	0	3	0	3	18
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	22	0	22	0	22	0	18	0	18	26
9	CRIMINAL LEAVE TO APPEAL	1182	0	5	26	31	0	4	22	26	1187
10	CRIMINAL WRITS	591	0	2	65	67	0	0	26	26	632
	TOTAL (B)	39516	0	52	2784	2836	0	100	2502	2602	39750
	TOTAL (A+B)	140172	0	528	5876	6404	0	662	4594	5256	141320
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	127	0	0	5	5	0	0	19	19	113
2	LEAVE TO APPEAL TO S.C.	0	0	0	0	0	0	0	0	0	0
3	CIVIL TRANS. APPLICATION	184	0	0	14	14	0	0	6	6	192
4	CRIMINAL TRANSFER	78	0	0	10	10	0	0	3	3	85
	TOTAL (C)	389	0	0	29	29	0	0	28	28	390
	GRAND TOTAL (A+B+C)	140561	0	528	5905	6433	0	662	4622	5284	141710